

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

Awareness Programme on – Civil Appeals, Criminal Appeals and Criminal Revisions  
*(through online and other modes of telecommunications)*

**DATE: 5<sup>th</sup> April, 2025**

**SCHEDULE**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.25 am to 10.30 am	Inauguration of the Programme & overview By: <b>Director, MPSJA</b>
II	10.30 am to 11.45 am	Discussion on – Civil Appeals By: <b>Director, MPSJA</b>
<b>TEA BREAK</b> (11.45 am to 12.00 noon)		
III	12.00 noon to 1.30 pm	Key issues relating to – Criminal Revisions  By: <b>Shri Dharmendra Kumar Tada,</b> <b>Faculty (Sr.), MPSJA</b>
<b>LUNCH BREAK</b> (1.30 pm to 2.00 pm)		
IV	2.00 pm onwards	Key issues relating to – Criminal Appeals  By: <b>Shri Manish Sharma</b> <b>Faculty (Jr.-1), MPSJA</b>  <i>Followed by valedictory session</i>

Note: The Schedule is subject to change as per exigencies.

**DIRECTOR**